

1	2	3	4	5
52.	Jarlu	203	4	Not providing of documents
53.	Dadour	252	44	Thirty three court cases and eleven not providing of documents
54.	Majethal	228	-	-
55.	Nagchala	309	17	Three court cases and fourteen not providing of documents
56.	Doundhi	209	35	Eight court cases and twenty seven not providing of documents
TOTAL		5873	450	

Conversion of Pathankot-Mandi NH into four lane

99. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has decided to convert Pathankot-Mandi National Highway into four lane;

(b) if so, the budget allocated therefor; and

(c) the stipulated time limit for completion of four-lane work on this NH and by when the work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Government has decided to convert Chakki (Punjab/Himachal Pradesh border) to Mandi section of Pathankot-Mandi National Highway No. 20 (Old No.) falling in Himachal Pradesh to four lane. The Detailed Project Report (DPR) for this section of National Highway has to be completed for taking up four laning, therefore, it is premature to indicate the likely date of start and time limit for completion of the four laning work.

Reducing road accidents

100. SHRI T. K. RANGARAJAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that during 2015 there were 5.01 lakhs road accidents in India out of which 1.46 lakhs caused deaths;

(b) if so, the major reasons for such huge number of road accidents and loss of lives; and

(c) the action being taken by Government to reduce the number of road accidents and deaths thereafter?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. During 2015, 5.01 lakhs road accidents were reported in India out of which 1.46 lakhs caused deaths. The causes of Road Accidents along with the number of accidents and number of persons killed during the calendar year 2015 are given in the following table:

Causes of road accident and persons killed on all roads: 2015

Sl. No.	Causes of road accidents	Total number of road accidents	Total number of persons killed
1.	Fault of Driver	386481	106021
2.	Fault of Cyclist	3695	1384
3.	Fault of Driver of Other Vehicles	24431	6961
4.	Fault of Pedestrian	7509	2690
5.	Defect in Condition of Motor Vehicle	11601	4127
6.	Defect in Road Condition	7314	2733
7.	Weather Condition	5781	2552
8.	Fault of Passenger	6668	2657
9.	Poor Light	5456	2095
10.	Falling of boulders	1087	505
11.	Neglect of Civic Bodies	1076	416
12.	Stray Animals	1534	579
13.	Other Causes/Causes not known	38790	13413
TOTAL		501423	146133

(c) The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents as per details mentioned under:

- (i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road

- infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (ii) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
 - (iii) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
 - (iv) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
 - (v) Road safety has been made an integral part of road design at the planning stage.
 - (vi) Road Safety Audit of selected stretches of National Highways has been taken up.
 - (vii) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. Around 700 such black spots have been identified for improvement.
 - (viii) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km. of stretches of State Highways has been identified for conversion to national highways.
 - (ix) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
 - (x) Advocacy/Publicity campaign on road safety through the electronic and print media.
 - (xi) Tightening of safety standards for vehicles like Seat Belts, Power-steering, Anti-lock braking system etc.
 - (xii) Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation and Maintenance contracts.
 - (xiii) Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon–Jaipur, Vadodara–Mumbai stretch of National Highways No. 8 and Ranchi–Rargaon–Mahulia stretch of National Highway No. 33.